

**CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE
MONTH OF APRIL 2018 CIVIL AND SESSIONS DIVISION
HAMIRPUR, DISTRICT HAMIRPUR, H.P.**

Sr.No	Case Type	DSJ	ADJ	ADJ BSR	Total
1	Hindu Marriage Act	149	151	74	374
2	Land AQ. Cases	6	9	2	17
3	M.A.C.T	172	79	63	314
4	Criminal Appeal	98	124	33	255
5	Criminal Revision	36	44	16	96
6	Session Trial	64	50	6	120
7	Civil Misc. Appeal	23	15	7	45
8	Misc Civil Case	20	38	3	61
9	Civil Execution	1	6	4	11
10	Misc. Civil	2	10	0	12
11	MACT Execution	5	6	3	14
12	Guardians & Wards Act	7	11	0	18
13	Probate Case	1	2	0	3
14	Civil Suit	4	5	3	12
15	Execution Petition	84	16	8	108
16	Succession Act.	6	22	4	32
17	Civil Appeal	256	211	40	507
18	Bail Application	3	5	0	8
19	Cr. M. A.	36	35	11	82
20	Rent Appeal	2	0	0	2
21	Arbitration Act.	2	1	0	3
22	Mental Health Act. 1987	0	1	1	2
23	Civil Misc. Petition	1	1	0	2
24	Corruption Case	12	0	0	12
25	Cross Objection	5	3	0	8
26	Civil Misc Application	127	133	40	300
27	Objection Petition	3	1	0	4
28	Criminal Transfer Application	1	0	0	1
TOTAL		1126	979	318	2423

**CIVIL AND SESSIONS DIVISION HAMIRPUR, DISTRICT HAMIRPUR, H.P.
CRIMINAL CASE CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR
THE MONTH OF APRIL, 2018**

Sr.No	Case Type	CJM	ACJM	Court-II	Court-III	Court-IV	MTM	Total
1	Misc Civil Case	0	0	0	0	0	0	0
2	Motor Vehc Act	3	491	135	56	163	107	955
3	NDPS Act	9	9	17	10	6	0	51
4	Police Challan	196	271	263	326	190	0	1246
5	Comp. U/s 138 Nia	125	253	197	252	91	0	918
6	Complaint Ipc/pvt. Complaint	16	38	26	19	10	0	109
7	Comp. D.V. Act.	3	5	9	9	0	0	26
8	Essential Commodity Act.	0	1	0	3	0	0	4
9	Indian Forest Act.	0	0	0	3	0	0	3
10	Excise Act.	7	20	12	19	3	0	61
11	Panchyat Application	2	5	2	3	3	0	15
12	Bail Application	0	2	0	0	0	0	2
13	125 Cr. P.c.	29	22	28	38	5	0	122
14	Cr. M. A.	145	198	155	107	26	0	631
15	Food Act.	0	2	3	3	0	0	8
16	Labour Act.	0	0	1	4	0	0	5
17	Mine Act.	0	10	5	2	1	0	18
18	UTR/CR	0	22	10	23	9	0	64
19	Juvenile	0	2	0	0	0	0	2
20	Criminal Misc. Petition	0	1	1	0	0	0	2
21	Complaint Of Min. Wages Act.	0	0	1	0	0	0	1
22	Panchayat Appeal.	0	5	10	3	5	0	23
23	Execution Petitions	1	2	1	2	0	0	6
24	Gambling Act	1	0	0	0	0	0	1
25	Payment Of Wages Act	0	4	1	2	0	0	7
26	127 Cr. P.c.	6	5	2	1	0	0	14
27	Domestic Violence Act.	69	35	54	40	12	0	210
28	Calandra	4	4	0	2	0	0	10
29	Shops Act. 1969	2	5	7	2	0	0	16
30	Police Act.	1	0	0	0	0	0	1
31	Drugs And Cosmetics Act	0	4	1	1	0	0	6
32	Wild Protection Act	1	0	0	0	0	0	1
33	Juvenile IPC	0	10	0	0	0	0	10
34	Juvenile Act	0	1	0	0	0	0	1
35	SC/ST Prevntion of Atrocity Act	0	1	0	0	0	0	1
TOTAL		620	1428	941	930	524	107	4550

**CIVIL AND SESSIONS DIVISION HAMIRPUR, DISTRICT HAMIRPUR, H.P.CIVIL CASE CATEGORY
WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH OF APRIL 2018**

Sr.No	Case Type	CJM	ACJM	Court-II	Court-III	Court-IV	Total
1	Hindu Marriage Act	1	1	0	0	0	2
2	Rent Control Case	0	0	0	0	2	2
3	Hindu Adoptation & Maint act	1	0	0	0	0	1
4	Civil Misc. Appeal	3	2	4	1	0	10
5	Misc Civil Case	49	60	63	92	42	306
6	Civil Execution	87	65	40	65	41	298
7	Misc. Civil	28	56	55	50	20	209
8	Election Petition	0	2	0	0	0	2
9	Civil Suit	546	728	617	787	538	3216
10	Execution Petition	9	22	6	6	6	49
11	Rent Case	10	6	8	10	2	36
12	Pauper Application	0	3	2	4	3	12
13	Claim Petition	0	2	0	0	0	2
14	Arbitration Act.	0	1	0	0	0	1
15	Review Petition	1	0	0	0	0	1
16	Civil Misc. Petition	4	1	10	12	7	34
17	Workman Compensation Act	15	24	0	0	0	39
18	Panchayat Appeal	0	0	0	1	0	1
19	Civil Misc Application	187	294	247	361	266	1355
20	Suit For Recovery	1	0	0	0	0	1
21	Objection Petition	0	1	0	0	0	1
22	Counter Claim	17	16	15	5	13	66
23	Civil Transfer Application	0	0	0	1	0	1
TOTAL		959	1284	1067	1395	940	5645